

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,

WASHIM

Read :- 1) Hon'ble High Court, Bombay Circular Dated 23/03/2020.

2) District Court, Washim Circular 05/2020 dated 21/03/2020.

CIRCULAR NO. 07/2020

DATED 23rd MARCH, 2020

In view of the instructions contained in the High Court Circular supra, on the issue of outbreak of Corona virus, District Court, Washim circular No. 05/2020, dated 21/03/2020 is hereby modified as follows :-

From 26th March, 2020 till 31st March, 2020 only minimum number of Judges will take extremely urgent matters such as remand work that can not wait beyond 31st March, 2020.

However, the undersigned hereby makes the following arrangement in respect of functioning of Court at Washim District headquarter from 26th March, 2020 for taking up remand work and other extremely urgent matters that cannot wait beyond 31st March, 2020.

The sitting of the Court of District Judge and Additional Sessions Judge, Link-Court, Mangrulpir shall be at District Court, Washim till 31st March, 2020.

Sr. No.	Date	Name of the incharged Judicial Officers	Charge of Courts	Name of the staff assinged
1	26/03/2020	Smt. Dr. R. R. Tehra, Ad-hoc District Judge-1 & A.S.J., Washim	1. Principal District & Sessions Judge, Washim 2. District Judge-1 & A.S.J., Washim/Link Court, Mangrulpir.	1. Shri. J.M.Shukla, A.S. 2. Shri. P. P. Karanjakar, Stenographer (Grade-II) 3. Shri. V. R. Nirmal, Jr. Cl. 4. Shri. L. M. Dhokne, Peon.
		Shri. S. K. Khan, 3 rd Jt. Civil Judge (Senior Division) & A.C.J.M., Washim	Charge of all Senior Division Courts and The Court of Chief Judicial Magistrate, Washim. (except remad work)	1. Shri. A.R.Bore, Sr.Cl. 2. Shri. C. H. Patil, Jr. Cl. 3. Shri.G. E. Dhadwe, Peon
		Shri. M. S. Poul, 2 nd Jt. Civil Judge (Junior Division) & JMFC., Washim	Charge of all Junior Division & JMFC Courts Washim and remad work of C.J.M. Court.	1. Shri. N. D. Polane, Sr. Cl. 2. Shri. B.V.Bhisade, Jr.Cl. 3. Shri. S. G. Mokalkar, Peon

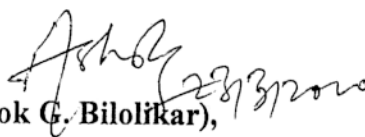
Sr. No.	Date	Name of the incharged Judicial Officers	Charge of Courts	Name of the staff assigned
2	30/03/2020 & 31/03/2020	Shri. S. M. Menjoge, District Judge-1 & A.S.J., Washim/Link Court, Mangrulpir.	1. Principal District & Sessions Judge, Washim 2. Ad-hoc District Judge-1 & A.S.J., Washim.	1. Shri. J.M.Shukla, A.S. 2. Shri. P. P. Karanjkar, Stenographer 3. Shri. A. G. Thombre, Jr. Cl. 4. Shri. H. C. Hiwse, Peon.
		Smt. U. T. Musale, 2 nd Jt. Civil Judge (Senior Division) & A.C.J.M., Washim.	Charge of all Senior Division Courts and The Court of Chief Judicial Magistrate, Washim.(except remad work)	1. Shri. S.D.Sawarkar, Sr.Cl. 2. Shri. A. T. Jogdand, Jr. Cl. 3. Shri. V. S. Pole, Peon
		Shri. S. P. Bunde, 3 rd Jt. Civil Judge (Junior Division) & JMFC., Washim	Charge of all Junior Division & JMFC Courts Washim and remad work of C.J.M. Court..	1. Shri. H.S.Pawar, Sr.Cl. 2. Shri. K. V. Rathod, Jr. Cl. 2. Shri. G. V. Nagile, Peon

Apart from that, the staff assigned for dealing with such work or other Judges and staff will not be required to attend the Court from 26th March, 2020 till 31st March, 2020.

In order to avoid crowd in the Courts for taking dates all the Courts may give the next date on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks and wide publicity shall be given by the concerned Judicial Officers about such arrangement so that litigants need not come to the Court merely for the purpose of taking dates. **However, it be ensured that fresh filling will be accepted on all working days.**

At Taluka places in Washim Judicial District the Principal Judge shall make the arrangement as per convenience in respect of functioning of Court for their Taluka from 26th March, 2020 till 31st March, 2020 for taking up remand work and other extremely urgent matters that cannot wait beyond 31st March, 2020 and report compliance.

Date 23rd March, 2020.


 (Ashok G. Bilolikar),
 Principal District & Sessions Judge,
 Washim.

O.W. No./ 444 / 2020
District Court, Washim
Dated : 23 /03/2020

Copy Submitted with respect to :- (by e-mail)


- 1) The Hon'ble Registrar General, High Court (A.S.),Bombay-400 032.

sd/-
(Ashok G. Bilolikar),
Principal District & Sessions Judge,
Washim.

Copy forwarded with compliments to :- (out stations by e-mail)

- 1) The District Judge- 1 & A.S.J., Washim/Link Court Mangrulpir.
- 2) The Civil Judge (Sr.Dn.) Washim/Mangrulpir
- 3) The Chief Judicial Magistrate, Washim
- 4) The Secretary, District Legal Services Authority, Washim
- 5) The Civil Judge (Jr. Dn.) & J.M.F.C. Washim/ Malegaon /Mangrulpir/ Karanja /Manora /Risod
- 6) The Superintendent (Finance Br./Inspection Br.), District Court, Washim.
- 7) The A.G.P./A.P.P., Washim/ Malegaon /Mangrulpir/ Karanja/Manora/Risod
- 8) President, Bar Association, Washim/ Malegaon /Mangrulpir/ Karanja /Manora/Risod
- 9) The Collector, Washim
- 10) The Superintendent of Police, Washim
- 11) The Jailer District Prison, Washim

for information and necessary action.


Registrar,
District Court, Washim